

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

26

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11-10-2018

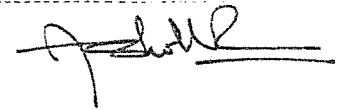
PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/404/ (IB)/2017
NAME OF THE PETITIONER(S) : BIO RESIDUE ENERGY TECHNOLOGY PVT LTD
NAME OF THE RESPONDENT(S) : VELAN HOTEL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. R. VIDHYASTANIKAR }
R. ASHOKKUMAR }

Counsel for Petitioner



REPRESENTATION BY WHOM

(26)

[TCP/404/IB/2017]

ORDER

On the withdrawal memo filed by the Petitioner counsel, TCP/404/IB/2017 is hereby **dismissed** as **withdrawn**.

sd
(S VIJAYARAGHAVAN)
Member (Technical)

sd
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp